

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4575
ANSWERED ON:11.08.2014
SHUTTING DOWN OF NCLP
Sahu Shri Tamradhwaj

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to shut down some schools run under the National Child Labour Project (NCLP) in various parts of the country including Chhattisgarh unit of NCLP;
- (b) if so, the details thereof, location wise and the reasons therefor;
- (c) whether the Government is proposing to merge the employees working in the said project with some other department; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b) Under Section 3(1) of the Right of Children to Free and Compulsory Education Act, 2009 (RTE Act), every child in the age group of 6-14 years has a right to free and compulsory education in a neighbourhood school till completion of elementary education. Under Section 4 of the RTE Act every child above six years of age who has not been admitted in any school or though admitted could not complete elementary education, shall be admitted in an age appropriate class and shall also have a right to receive special training to enable successful integration with the rest of the class academically and emotionally.

The Special Training Centres under the National Child Labour Project (NCLP) Scheme would operate as per the provisions of Section 4 of the RTE Act in the areas of high concentration of child labour and where there are no schools/special training centres available under Sarva Siksha Abhiyan (SSA).

(c) No, Madam.

(d) The question does not arise.